

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 215 of 2016 (SZ)

Applicant(s)
Guntu Boyina Kumar,
Kommadi,
Visakhapatnam-48

Vs. Respondent(s)
The State of Andhra Pradesh, rep.
by its Secretary,
Revenue Department,
Secretariat, Hyderabad-22
And 3 others.

Legal Practitioners for Applicant(s)
M/S.Madhurai Donti Reddy Basu,
K.Balaiyaantham

Legal Practitioners for Respondents
Mrs. H. Yasmeen Ali for R1 to R4

Note of the Registry	Orders of the Tribunal
Order No. 3	<p>Date: 25th May, 2017</p> <p style="text-align: center;">The application is listed for final arguments today. As the learned Expert Member is not available, list the matter for final arguments on 17.07.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>